

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1129

DATED:- 10/12/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head-0488 Distt. & Sessions Judges under various object Heads to the extent shown against each Court for the current year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary	002 T.E.	006 Tele phone	007 O.E.	008- Elect. Charges	014 POL	023- Maintt. & Repairs	641- Pensionary charges (NPS)
1	Pr. D&S Judge, Srinagar.	---	---	---	---	25.11	---	---	---
2	Pr. D&S Judge, Rajouri.	30.00	---	---	0.15	---	0.20	---	0.30
3	Pr. D&S Judge, Shopian.	---	---	---	---	---	0.20	---	---
4	Pr. D&S Judge, Ganderbal.	---	---	---	---	---	---	0.17	---
5	Addl. D&S Judge, Sopore.	20.00	0.50	---	---	---	---	---	0.30
6	Addl. D&S Judge, Pulwama.	9.10	---	---	0.20	---	---	---	0.40
7	Addl. D&S Judge, Kathua.	10.00	---	---	---	---	---	---	---
8	Addl. D&S Judge, Rajouri.	15.00	---	0.10	---	---	---	---	0.40
9	Spl.Judge. (Anti- corruption) Srinagar.	---	---	---	0.10	---	---	---	0.25
10	C.J.M. Udampur.	26.00	---	---	---	---	---	---	---
11	C.J.M. Kathua.	---	0.45	---	---	---	---	---	---
12	Sub Judge, Bijbehara.	---	0.10	---	---	---	---	---	---
13	Municipal Mag. Srinagar.	15.00	---	---	0.10	---	---	---	0.20
14	Spl.Mob. Mag. Bhdarwah	---	---	---	---	---	---	---	0.30
15	Spl. Mob. Mag. Pulwama.	---	0.70	---	0.20	---	0.10	---	0.30
16	Elect. Mag. Jammu	---	0.80	0.10	0.15	---	0.20	---	---
17	Munsiff, Thathri.	5.00	1.00	---	0.10	0.15	0.20	---	0.30
18	Munsiff, Magam.	15.00	---	---	---	---	---	---	0.50
19	Munsiff, Shangus.	---	---	---	0.20	---	0.10	---	0.30
20	Addl. Mob. Mag. Bandipora.	11.00	---	---	---	---	---	---	0.40
21	Ist. Addl. Munsiff, Srinagar	10.00	---	0.05	0.20	---	0.30	---	0.40
22	3 rd . Addl. Munsiff, Jammu	10.00	---	---	0.15	---	---	---	---
23	Tehsildar, Haveli, Poonch	2.00	---	---	---	---	---	---	0.20
	2030-Stamps and Registration.								
1.	Sub Registrar Srinagar.	---	0.25	---	---	---	0.15	---	---

By Order.

[Signature]
Deputy Registrar (Acctts) 10/12/18

No: 46666-706/AC

Dated: 10/12/2018


Copy forwarded to the:-

- 1-4 Pr. D&S Judge, Srinagar/Rajouri/Shopian/Ganderbal.
- 5-8. Addl. Distt. and Sessions Judge, Sopore/Pulwama/Kathua/Rajouri.
- 9 Special Judge, Anti-corruption, Srinagar.
- 10-11. C.J.M. Udampur/Kathua.
12. Sub Judge, Bijbehara.
- 13 Municipal Magistrate, Srinagar.
- 14-15. Special Mobile Magistrate, Bhdarwah./Pulwama.
16. Electricity Magistrate, Jammu.

Contd...2/-

- 17-19. Munsiff, Thathri/Magam/Shangus.
20. Addl. Mobile Magistrate, Bandipora.
21. Ist.Addl. Munsiff, Srinagar.
22. 3rd. Addl. Munsiff, Jammu.
23. Sub Registrar, Srinagar.
24. Tehsildar, (Haveli) Poonch.
25. Treasury Officer, Saddle Try. Srinagar.
26. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 27-41 Treasury Officer, Rajouri/Shopian/Ganderbal/Sopore/Pulwama/Kathua/Rajouri/Udhampur/
Bijbehara/Bhaderwah/Thathri/Magam/Shangus/Bandipora/Poonch.
.... For inf. and necessary action.
- 42 Order Book.

g/c ric for up-loading.
Shaukhal


Deputy Registrar (Accts) 10/12/18

